

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH, 'B' PUNE – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.1557/PUN/2018
निर्धारण वर्ष / Assessment Years : 2009-10

Surya Engineering Plastics, Bungalow No.26, Sita Sharan Kunj, Aamchi Colony, NDA Road, Bavdhan, Pune – 411 021 PAN : AAWFS6245H	Vs.	ITO, Ward-2(5), Pune
Appellant		Respondent

Assessee by None (Withdrawal application)
Revenue by Shri Mahadevan A.M. Krishanan

Date of hearing 27-04-2021
Date of pronouncement 27-04-2021

आदेश / ORDER

This appeal by the assessee arises out of the order dated 12-07-2018 passed by the CIT(A)-3, Pune in relation to the assessment year 2009-10.

2. Before us, the assessee has filed a letter dated Nil seeking withdrawal of the appeal. The relevant contents of such letter reads as under:

“1. With reference to the above said appeal filed by us in your esteemed office, we would like to bring to your kind notice that we have filed Form No.1 under Vivad Se Vishwas Scheme on 16th December, 2020 a copy of the same is enclosed for your records. Our application was approved in Form No.3 and we have discharged the taxes accordingly and filed Form No.4.

As we have filed Form No.4 under the scheme we would like to withdraw the case from the bench, we regret the inconvenience caused to you in this regards. Kindly acknowledge the duplication of this letter.”

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as ‘withdrawn’.

Order pronounced in the Open Court on 27th April, 2021.

Sd/-
(S.S.VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 27th April, 2021
सतीश

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The CIT(A)-3, Pune
4. The PCIT-2, Pune
5. DR, ITAT, ‘B’ Bench, Pune
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	27-04-2021	Sr.PS
2.	Draft placed before author	27-04-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		